

English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1985-86.
  - (ii) Annual Report of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4206/87.]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1985-86 under section 19 of the Postgraduate Institute of Medical Education and Research, Chandigarh, Act, 1966.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1985-86 together with Audit Report thereon, under

sub-section (4) of section 18 of the Postgraduate Institute of Medical Education and Research, Chandigarh, Act, 1966.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1985-86.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-4207/87].

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12.08 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

[English]

**Seventieth Report**

**SHRI E. AYYAPU REDDY (Kurnool)** : I beg to present the Seventieth Report (Hindi and English versions) of the Public Accounts Committee on Action Taken on the 23rd Report (8th Lok Sabha) on Union Excise Duties.

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**COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES**

[English]

**Twentieth Report**

**SHRI K. D. SULTANPURI (Simla)** : I beg to present the Twentieth Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Ninth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on